

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.5215/2001

(From the judgement and order dated 30/11/2000 in FAFO 530/2000  
of The HIGH COURT OF Allahabad Bench AT LUCKNOW)

UTTAR PRADESH COOPERATIVE FED. LTD. Petitioner (s)

VERSUS

M/S. K.S.M. BASHEER MOHAMMED & SONS Respondent (s)

Date : 14/01/2002 This Petition was mentioned for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s)

Mrs Rani Chhabra,Adv.

For Respondent (s)

UPON being mentioned and hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Adjourned for three weeks.

.SP1

(Vijay Kumar Sharma)  
Court Master

(K.K. Chadha)  
Court Master

Mentioning proforma is attached with R.P.  
The matter is stated to be coming on 16.1.2002  
before Court No.8